

Annexure - 8

Name of the corporate debtor:	DENTORTH INDIA PRIVATE LIMITED
Date of commencement of CIRP:	31st January 2023
List of creditors as on:	01st March 2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	M V Shankeran Proprietor of Shankeran & Associates	21-02-2023	11,800	11,800	Operational dues	No	No	No	11.50%	NA	NA	NA	NA	NA
2.	Taittiriya Pact Solutions Private Limited	22-02-2023	20,060	18,785	Operational dues	No	No	No	18.31%	NA	NA	1275	NA	The corporate debtor had already deposited TDS of Rs.1275 in favour of claimant and filed the TDS return.
3.	Pravin Parmar	22-02-2023	80,000	72,000	Operational dues	NA	NA	NA	70.19%	NA	NA	8000	NA	The corporate debtor had already deposited TDS of Rs.8000 in favour of claimant and filed the TDS return.

